

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1554
TO BE ANSWERED ON 24.12.2018

DISCONTINUATION OF NSAP DUE TO LACK OF e-KYC

1554. SHRI HUSAIN DALWAI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Government is aware that various pension entitlements under the National Social Assistance Programme (NSAP) have been discontinued temporarily because the beneficiaries could not link their bank accounts, with Aadhaar or meet e-KYC norms;
- (b) if so, number of such pensions discontinued and corresponding months of discontinuation during the last three years State-wise and year-wise;
- (c) whether any provision has been made to ensure that when pension is temporarily discontinued due to lack of e-KYC, the monthly installments corresponding to the discontinuation period are eventually paid to the pensioner, after the payments resume; and
- (d) if so, details of such provisions, if not, the reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (d): No instructions have been issued by Ministry of Rural Development for discontinuation of pension entitlements under the National Social Assistance Programme (NSAP) in want of e-KYC norms including Aadhaar seeding of the Bank accounts.

Further, no grievances complaining the discontinuation of pension in want of e-KYC have been received in Ministry of Rural Development. However, in implementation of directions of the Apex Court, recently States have been requested to expedite the Aadhaar based validation of the beneficiaries after obtaining the due consent.
